

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P. No. 91/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th April, 2017, 10.30 A.M



Name of the Company	Sharwasthi Agrotech Pvt.Ltd.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None responded.

Petitioner is directed to file two additional copies of the petition.

List the matter on 12/05/2017.


(S. Vijayaraghavan)
Member (T)
(Vijai Pratap Singh)
Member (J)